

# ORISSA HIGH COURT

## FILING REPORT AS ON :22/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0006868/2023	SAROJ PATRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	//0 ADDL SESSIONS JUDGE CUM SPL JUDGE, JAJPUR ROAD(Jajapur ) 2(A)CC/0000004/2023
2	BLAPL/0006869/2023	BHABANI BISOI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KHATIGUDA /25 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur ) GR/0000366/2023
3	BLAPL/0006870/2023	BATU DALAI @ BATU DALEI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BOLAGARH P.S. /113 /2015 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha ) ST/0000036/2016
4	BLAPL/0006871/2023	BELAM BHUYAN @ BELAM BHUYAHN VS STATE OF ODISHA	JULU KHANSAMA VS	KIAKATA /42 /2023 S.D.J.M.,ATHMALLIK(Anugul ) GR/0000498/2023
5	BLAPL/0006872/2023	SUKANTI SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	//0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha ) TR/0000323/2023
6	BLAPL/0006873/2023	DIPTIMAN SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	JANKIA P.S. /24 /2020 2ND A.D.J,KHURDA(Khordha ) ST/0000029/2021
7	BLAPL/0006874/2023	SURESH NAYAK VS STATE OF ODISHA	AMIT KUMAR NATH VS	PURUNAKOTE /31 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anugul ) Spl/0000024/2023
8	BLAPL/0006875/2023	RAJU TANDI VS STATE OF ODISHA	SARAT KUMAR JENA VS	//0 DIST.AND SESSIONS JUDGE,BARGARH(Bargarh ) Spl/0000071/2022
9	BLAPL/0006876/2023	T.SARJAN PATRA@SARJAN PATRA VS STATE OF ODISHA	BHARATI DASH VS	K.NUAGAON /78 /2021 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000068/2021
10	BLAPL/0006877/2023	BINAYAK ROUT VS STATE OF ODISHA	SUDIPTA KUMAR SINGH VS	NAYAPALLI P.S. /202 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha ) TR/0000284/2023
11	BLAPL/0006878/2023	HRUSIKESH SAHU VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /9 /2020 A.D.J., GUNUPUR(Rayagada ) CT/0000030/2020

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12	BLAPL/0006879/2023	MAHENDRA KARATA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	//0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000006/2022
13	BLAPL/0006880/2023	SANTOSH KUMAR KHUNTIA VS STATE OF ODISHA	DEBASNAN DAS VS	MADHUPATNA /18 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000051/2023
14	BLAPL/0006881/2023	LAXMAN NANDA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda ) 2(A)CC/0000016/2023
15	BLAPL/0006882/2023	CHANDAN PUJARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /114 /2022 A.D.J.,NAWARANGPUR(Nabarangapur ) CT/0000075/2022
16	BLAPL/0006883/2023	PATHIADU DRONA DORA VS STATE OF ODISHA	S.S.RAY (2) VS	PATTAPUR (DIGAPAHANDI) /98 /2023 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) Spl/0000010/2023
17	BLAPL/0006884/2023	RAJESH DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) 2(A)CC/0000011/2023
18	BLAPL/0006885/2023	SUNIL RAY VS UNION OF INDIA (NCB)	AMULYA RATNA PANDA VS	NCB BHUBANESWAR /9 /2021 3RD ADJ BHUBANESWAR(Khordha ) TR/0000458/2021
19	BLAPL/0006886/2023	RAJESH NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /41 /2017 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000044/2017
20	BLAPL/0006887/2023	CHASAMA DIGAL @ SUSAMA DIGAL VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHARATPUR PS /245 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha ) TR/0000297/2023
21	BLAPL/0006888/2023	BRIJLAL RAJBHOR @ BRIJLA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	CHAMPUA /10 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000006/2023
22	BLAPL/0006889/2023	SADAM @ SUDAM HUSSAIN VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	TELKOI /64 /2023 J.M.F.C.,TELKOI(Kendujhar) GR/0000063/2023
23	BLAPL/0006890/2023	TIPA TRATAKA	S.S.RAY (2)	CHANDRAPUR /22 /2023

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		VS STATE OF ODISHA	VS	A.D.J., GUNUPUR(Rayagada )
24	BLAPL/0006891/2023	LIKU @ SUBHAM ROUT	ASUTOSH TRIPATHY	TR/0000059/2023
		VS STATE OF ODISHA	VS	()
25	BLAPL/0006892/2023	PAPUN NAYAK	TANMAYA KUMAR MOHANTY	// DHENKANAL SADAR /679 /2022
		VS STATE OF ODISHA	VS	()
26	BLAPL/0006893/2023	SANKAR SAHU	TANMAYA KUMAR MOHANTY	// DHENKANAL SADAR /679 /2022
		VS STATE OF ODISHA	VS	()
27	BLAPL/0006894/2023	PRADEEP BHOI	DEBASNAN DAS	// / /0
		VS STATE OF ODISHA	VS	()
28	BLAPL/0006895/2023	KUNDAN KUMAR SHARMA	BIJAYA KUMAR RAGADA	// / /0
		VS STATE OF ODISHA	VS	()
29	BLAPL/0006896/2023	AJAYA NAIK	ADITI HOTA	// COLLIERY /298 /2023
		VS STATE OF ODISHA	VS	()
30	BLAPL/0006897/2023	MUNILAL SHARMA	SOMANATH SATAPATHY	// BIDANASI /38 /2022
		VS STATE OF ODISHA	VS	()
31	BLAPL/0006898/2023	NITYANANDA PRADHAN @ SIPUN	JYOTI RANJAN DEO	// BARKOTE /98 /2023
		VS STATE OF ODISHA	VS	()
32	BLAPL/0006899/2023	AMIT BAG	SUBODH KUMAR MOHANTY	// BRAJARAJNAGAR /140 /2022
		VS STATE OF ODISHA	VS	()
33	BLAPL/0006900/2023	SUNIL @ SURENDRA BAG	SUBODH KUMAR MOHANTY	// BRAJARAJNAGAR /32 /2015
		VS STATE OF ODISHA	VS	()
34	BLAPL/0006901/2023	RAJKUMAR MAJHI	JAGABANDHU SAHU	// BUDEN /125 /2021
		VS	VS	()

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35	BLAPL/0006902/2023	STATE OF ODISHA GAUTAM TAKRI VS	DIPTI RANJAN BHOKTA VS	// KORAPUT SADAR /45 /2023 ()
36	BLAPL/0006903/2023	STATE OF ODISHA PRAFULLA KUMAR PRADHAN @ RAJA @ KANHA VS	KABIRAJ PRADHAN VS	// RANPUR /112 /2023 ()
37	BLAPL/0006904/2023	STATE OF ODISHA NARENDRA MAHALIK @ NANDI MAHALIK VS	PRAVASH CHANDRA JENA VS	// BASTA /126 /2022 ()
38	BLAPL/0006905/2023	STATE OF ODISHA GANESH MAHALIK VS	JAYANTA KUMAR MAJHI VS	// BALASORE TOWN /40 /2023 ()
39	BLAPL/0006906/2023	STATE OF ODISHA SHANKAR SETHI VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /256 /2023 ()
40	BLAPL/0006907/2023	STATE OF ODISHA TAPAN MOHARANA VS	KHIROD KUMAR SWAIN VS	// KEONJHAR TOWN /364 /2022 ()
41	BLAPL/0006908/2023	STATE OF ODISHA SK. SAHABAZ @ CHHOTU VS	MANAS KUMAR CHAND VS	// DHANUPALI /122 /2023 ()
42	BLAPL/0006909/2023	STATE OF ODISHA SAROJ @ BATAKRUSHNA NAYAK VS	AMLAN SHAKTI PAUL VS	// KHARABEL NAGAR P.S. /189 /2023 ()
43	BLAPL/0006910/2023	STATE OF ODISHA ALOK KUMAR @ BADAL SAHOO VS	SMRUTI RANJAN ROUT VS	// CUTTACK SADAR /555 /2020 ()
44	BLAPL/0006911/2023	STATE OF ODISHA MANOJ KUMAR SAHOO VS	ALOK KUMAR KAR VS	// MANCHESWAR P.S. /181 /2023 ()
45	BLAPL/0006912/2023	STATE OF ODISHA BABULI SAHOO VS	BIBHUTI KESHARI BISWAL VS	// / /0 ()
		STATE OF ODISHA		//

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46	BLAPL/0006913/2023	JUNDI @ SOUMYA RANJAN KANHAR VS STATE OF ODISHA	AJIT KUMAR PATNAIK VS	KHAJURIPADA /95 /2015 () //
47	BLAPL/0006914/2023	BAURI BANDHU SAHOO VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	NAYAPALLI P.S. /159 /2023 () //
48	BLAPL/0006915/2023	CHANDAN KUMAR DASH VS STATE OF ODISHA	SATYABRATA DASH VS	KUAKHIA /146 /2023 () //
49	BLAPL/0006916/2023	DHIROJ GADATYA @ DINESH VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //
50	BLAPL/0006917/2023	SOUMYA RANJAN SAHOO @ SOMYA RANJAN SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 () //
51	BLAPL/0006918/2023	SURAJ KUMAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //
52	BLAPL/0006919/2023	LABA KHILLA VS STATE OF ODISHA	SHYAM MANOHAR VS	MACHHKUND /57 /2019 () //
53	BLAPL/0006920/2023	NILAKANTHA LUHA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	/ /0 () //
54	BLAPL/0006921/2023	KUMARI KANDI VS STATE OF ODISHA	DEBA KUMAR RATH VS	RANPUR /5 /2022 () //
55	BLAPL/0006922/2023	PRAHALLAD DWARI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	/ /0 () //
56	BLAPL/0006923/2023	CHANDRA SEKHAR CHAND VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	AMBABHONA /146 /2019 () //
57	BLAPL/0006924/2023	KUNA NAIK	ADYASIDHI MISHRA	CHATRAPUR /131 /2017

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0006925/2023	MAHADEV MUTKIA	SAROJ KUMAR PADHY	//0
		VS	VS	()
		STATE OF ODISHA		//
59	CMAPL/0000438/2023	SARADA KANTA ROUSTRAY	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
60	CMAPL/0000439/2023	DR. SUNIL KUMAR RATH	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
61	CMP/0000692/2023	BIPIN BIHARI DAS	BANSHIDHAR BAUG	//
		VS	VS	()
		KALPANA DAS		//
62	CMP/0000693/2023	SURENDRA DALEI	SOUMYA JYOTI BISWAL	//
		VS	VS	CIVIL JUDGE (S.D), PIPILI(Puri)
		TILOTAMAMA MOHANTY		CS/0000045/2022
63	CMP/0000694/2023	GADADHAR BEHERA	RANJAN KUMAR NAYAK	//
		VS	VS	()
		JOGENDRA BEHERA		//
64	CMP/0000695/2023	SUNANANDA DAS	AMIT PRASAD BOSE	//
		VS	VS	()
		GYANENDRANATH SINGH		//
65	CMP/0000696/2023	CHANDAN KUMAR SAMAL	AMIT PRASAD BOSE	//
		VS	VS	()
		BASANTI @ GURUBARI SAMAL		//
66	CMP/0000697/2023	ANANTARAM KAR	DR.NIRANJAN SWAIN	//
		VS	VS	()
		PURNA CHANDRA SAHOO		//
67	CMP/0000698/2023	MADAN BEHERA	BIBHUDHANANDA MUDULI	//
		VS	VS	()
		KULAMANI BEHERA		//
68	CONTC/0003978/2023	ARUN KUMAR SETHI	ADV.	//
		VS	VS	()

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69	CONTC/0003979/2023	SANJAYA KUMAR MISHRA, CHAIRMAN CUM M.D., O.P.T.C.L., JANPATH, BBSR DURYODHAN LENKA VS	ADV. ADV. VS	// // ()
70	CONTC/0003980/2023	RISHI SINGH, CHAIRMAN, ODISHA GRAMYA BANK, JAGAMARA, BBSR PRASANTI CHHATOI VS	ADV. ADV. VS	// // ()
71	CONTC/0003981/2023	ASWATHY S, IAS MAHESWAR MOHAPATRA VS	ADV. ADV. VS	// // ()
72	CONTC/0003982/2023	SAMBUDHA MOHANTY, ASST. ADMINISTRATIVE OFFICER, ODISHA STATE HOUSING BOARD, BBSR SAYED ALI KHAN VS	ABINASH ROUTRAY ABINASH ROUTRAY VS	// // ()
73	CONTC/0003983/2023	SK.NIJAMUDDIN, ADMINISTRATOR CUM CHAIRMAN OF ODISHA BOARD OF WAKF ISWAR CHANDRA PATRA VS	ADV. ADV. VS	// // ()
74	CONTC/0003984/2023	GADADHAR DHAL, TAHASILDAR, BADASAH, MAYURBHANJ BABITA AGARWAL VS	GOPINATH MISHRA GOPINATH MISHRA VS	// // ()
75	CONTC/0003985/2023	CHIEF SECRETARY CUM SECY., GA AND PG DEPT. ANUPAMA PATTANAYAK VS	ADV. ADV. VS	// // ()
76	CONTC/0003986/2023	BISWAJIT GHOSH, D.E.O., PURI BINOD BIHARI DASH VS	BIBEKANANDA BHUYAN BIBEKANANDA BHUYAN VS	// // ()
77	CONTC/0003987/2023	SURESH KUMAR VASHISHTH, COMMNR. CUM SECY., FISHERIES AND ANIMAL RESOURCES DEVELOPMENT DEPT. KAILASH CHANDRA MAHAPATRA VS	ADV. ADV. VS	// // ()
78	CONTC/0003988/2023	SATYABRATA SAHU, IAS RABINDRA NATH MALLIK VS	ADV. ADV. VS	// // ()
79	CONTC/0003989/2023	SATYABRATA SAHOO, IAS SWATIKA MISHRA VS	ALOK KUMAR MOHAPATRA ALOK KUMAR MOHAPATRA VS	// // ()
		DR. RAJENDRA KUMAR PANDA, JT DMET(O), MEMBER SECRETARY, OSBP, BBSR		//

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80	CONTC/0003990/2023	DHIRENDRA KUMAR DAS VS SURESH KUMAR VASHISHTH, IAS	ADV. VS	// 0 //
81	CONTC/0003991/2023	ROHIT KUMAR DAGRA VS XADIB KHAKA, TAHASILDAR, BONEI, SUNDARGARH	ADV. VS	// 0 //
82	CONTC/0003992/2023	MAHESWAR ROUT VS BHASKAR JYOTI SHARMA, I.A.S.	ADV VS	// 0 //
83	CONTC/0003993/2023	DANDAPANI MOLANA VS SAJIB KUMAR CHADHA, IFS	ADV. VS	// 0 //
84	CONTC/0003994/2023	MRUTUYUNJAYA PRASAD BISWAL VS BHASKAR JYOTI SHARMA, I.A.S.	ADV VS	// 0 //
85	CONTC/0003995/2023	PRAVAT KUMAR NAYAK VS MANOJ KUMAR PADHY, DIRECTOR, TEACHER EDUCATION, SCERT, BBSR	ADV. VS	// 0 //
86	CONTC/0003996/2023	SITARAM SENAPATI VS SAJIB KUMAR CHADHA, IFS	ADV. VS	// 0 //
87	CONTC/0003997/2023	JAYANTI PRAVA DEVI VS ARAVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
88	CONTC/0003998/2023	BINAYA KUMAR DAS VS SAJIB KUMAR CHADHA, IFS	ADV. VS	// 0 //
89	CONTC/0003999/2023	BIRABARA ROUT VS SAJIB KUMAR CHADHA, IFS	ADV. VS	// 0 //
90	CONTC/0004000/2023	PITAMBAR PUTI VS SAJIB KUMAR CHADHA, IFS	ADV. VS	// 0 //
91	CONTC/0004001/2023	BHASKAR DHALA	ADV	//



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		VS	VS	0
		ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT.		//
92	CONTC/0004002/2023	SUDHANSU SEKHAR NAYAK	ADV.	//
		VS	VS	0
		SAJIB KUMAR CHADHA, IFS		//
93	CONTC/0004003/2023	SURENDRA KUMAR SUBUDHI	ADV	//
		VS	VS	0
		ROOPA ROSHAN SAHOO, I.A.S.		//
94	CONTC/0004004/2023	KALYAN KUMAR CHATTARJEE	ADV.	//
		VS	VS	0
		SAJIB KUMAR CHADHA, IFS		//
95	CONTC/0004005/2023	PRAFULLA KUMAR MALLIK	ADV	//
		VS	VS	0
		USHA PADHEE, I.A.S.		//
96	CONTC/0004006/2023	NIRUPAMA DEVI	ROHIT RANJAN RAY	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
97	CONTC/0004007/2023	BINODINI PANDA	ROHIT RANJAN RAY	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
98	CONTC/0004008/2023	BALUNKESWAR ROUT	ADV.	//
		VS	VS	0
		SAJIB KUMAR CHADHA, IFS		//
99	CONTC/0004009/2023	NURSINGHA CHARAN SWAIN	ADV.	//
		VS	VS	0
		SAJIB KUMAR CHADHA, IFS		//
100	CONTC/0004010/2023	SARADA PRASAD ROURAY	ADV.	//
		VS	VS	0
		SAJIB KUMAR CHADHA, IFS		//
101	CONTC/0004011/2023	SRUTIDHAR PRADHAN	ADV.	//
		VS	VS	0
		SAJIB KUMAR CHADHA, IFS		//
102	CONTC/0004012/2023	ISWAR CHANDRA SAHOO	ROHIT RANJAN RAY	//
		VS	VS	0

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103	CONTC/0004013/2023	ASWATHY S., I.A.S. T. AMKAT SWAMI PATRA VS	ADV. VS	// // ()
104	CONTC/0004014/2023	SAJIB KUMAR CHADHA, IFS SURENDRA KUMAR SAHOO VS	ADV. VS	// // ()
105	CONTC/0004015/2023	SAJIB KUMAR CHADHA, IFS SUSAMA MOHANTY VS	ADV. VS	// // ()
106	CONTC/0004016/2023	SAJIB KUMAR CHADHA, IFS DR. MALAYA KUMAR PATI VS	ATMAJIT MANMITH DAS VS	// // ()
107	CONTC/0004017/2023	VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR HARI BEURA VS	ADV. VS	// // ()
108	CONTC/0004018/2023	M.R.MISHRA, ENGINEER IN CHIEF (CIVIL), BBSR MITU DALEI @ DIBAKAR DALEI VS	ATMAJIT MANMITH DAS VS	// // ()
109	CONTC/0004019/2023	VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR SOUBHAGYA MANJARI MISHRA VS	ATMAJIT MANMITH DAS VS	// // ()
110	CONTC/0004020/2023	VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR M/S. SHREEJAL SERVICES VS	adv. VS	// // ()
111	CONTC/0004021/2023	DILLIP KUMAR DAS RAJAT KUMAR BHOI VS	ARUN KUMAR ACHARYA VS	// // ()
112	CONTC/0004022/2023	PRADEEP KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, HEADS OF DEPT. BUILDING, BBSR// SUMANTA NAYAK VS	ATMAJIT MANMITH DAS VS	// // ()
113	CONTC/0004023/2023	VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR DEBASISH DALAI VS	BIBEKANANDA BHUYAN VS	// // ()
		PRAGYAN PARAMITA PRUSTY, TAHASILDAR, BANKI		//

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114	CONTC/0004024/2023	BALARAM DASH VS SAJIB KUMAR CHADHA, I.F.S.	ADV VS	// 0 //
115	CONTC/0004025/2023	GAGAN BIHARI ROUT VS SAJIB KUMAR CHADHA, I.F.S.	ADV VS	// 0 //
116	CONTC/0004026/2023	YUDHISHTIR BUDULA VS SANJIB PANDA, IPS	ADV. VS	// 0 //
117	CONTC/0004027/2023	PRADEEP KUMAR MALLICK VS SATYA PRAKASH MISHRA, EXECUTIVE OFFICER, NOTIFIED AREA COUNCIL, KONARK	ADV VS	// 0 //
118	CONTC/0004028/2023	BIBEKANANDA MISHRA VS DHANRAJ HD, DIVISIONAL FOREST OFFICER, KEONJHAR	ADV. VS	// 0 //
119	CONTC/0004029/2023	RANJIT PAHAN VS DR. KANWAR VISHAL SINGH, I.P.S.	ADV VS	// 0 //
120	CONTC/0004030/2023	ANINDITA MISHRA VS SURENDRA KUMAR, IAS	PRAFULLA KUMAR RATH VS	// 0 //
121	CONTC/0004031/2023	AJIT KUMAR BISWAL VS SATYA PRAKASH MISHRA, EXECUTIVE OFFICER, NOTIFIED AREA COUNCIL, KONARK	ADV VS	// 0 //
122	CONTC/0004032/2023	KHIROD KUMAR SAHOO VS ABHIMANYU MAJHI, OFFICER ON SPECIAL DUTY(LR), PANPOSH, ROURKELA	ADV. VS	// 0 //
123	CONTC/0004033/2023	ALL ORISSA ADVOCATES CLERKS ASSOCIATION, CUTTACK VS DR. BHABANI SHANKAR CHAYANI, DISTRICT MAGISTRATE AND COLLECTOR, CUTTACK	ADV. VS	// 0 //
124	CONTC/0004034/2023	PRAFULLA KUMAR PRADHAN VS ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT.	ADV. VS	// 0 //
125	CONTC/0004035/2023	SUBHASISH TRIPATHY	SABITA RANJAN PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CONTC/0004036/2023	ARABINDA MOHANTY, DIVISIONAL FOREST OFFICER (KENDU LEAVES DIVISION), BOUDH SURENDRA KUMAR GAHHAN	ADV.	//
		VS	VS	()
127	CONTC/0004037/2023	NILAKANTHA BEHERA, OAS KANHU CHARAN KARNA	ADV.	//
		VS	VS	()
128	CONTC/0004038/2023	ASWATHY S., I.A.S. KANHU CHARAN KARNA	ADV.	//
		VS	VS	()
129	CONTC/0004039/2023	ASWATHY S., I.A.S. RAMA CHANDRA SAHU @ SAHOO	AMIT PRASAD BOSE	//
		VS	VS	()
130	CRLA/0000664/2023	SANTOSINI DAS, TAHASILDAR, BOLAGARH, KHURDA SANJAY BINDHANI	GYANESWAR SATPATHY	RASGOBINDPUR /204 /2022
		VS	VS	()
131	CRLA/0000665/2023	STATE OF ODISHA SISIR NAYAK @ SISIR NAIK	SURYAKANTA DWIBEDI	GANGAPUR (ASKA) /151 /2017
		VS	VS	()
132	CRLA/0000666/2023	STATE OF ODISHA M.P. @ CHANDAN KUMAR SWAIN	AMITAV TRIPATHY	DASPALLA /44 /2018
		VS	VS	()
133	CRLA/0000667/2023	STATE OF ODISHA PINTU RANA @ BISWARANJAN RANA	BHAWANI SANKAR PANIGRAHI	TIGIRIA /72 /2023
		VS	VS	()
134	CRLA/0000668/2023	STATE OF ODISHA MUPUNA SISINDRA	RAKESH KUMAR DAS	GUNUPUR /23 /2023
		VS	VS	()
135	CRLMA/0000207/2023	STATE OF ODISHA DEBASMITA SAMANTARAY	ADV.	SPL.TASK FORCE /7 /2019
		VS	VS	()
136	CRLMA/0000208/2023	STATE OF ODISHA SATYA RANJAN ROUL@RAHUL	ADV.	DHAMNAGAR /143 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMA/0000209/2023	STATE OF ODISHA PRABHAT KUMAR PATNAIK @ PRAVAT KUMAR PATNAIK VS STATE OF ODISHA	ADWAIK VS	// / /0 ()
138	CRLMA/0000210/2023	STATE OF ODISHA A. SRICHARAN VS STATE OF ODISHA	ADV. VS	// RAMBHA (KHALLIKOTE) /95 /2022 ()
139	CRLMA/0000211/2023	STATE OF ODISHA SRIRAM KANHAR VS STATE OF ODISHA	ADV. VS	// PHULBANI TOWN /83 /2020 ()
140	CRLMC/0002717/2023	STATE OF ODISHA DURUA SINGH @ DURUA SINGH PURTY VS STATE OF ODISHA	KULDEEP MOHANTY VS	// SARAT /07 /2021 ()
141	CRLMC/0002718/2023	STATE OF ODISHA DAMODAR DAS VS STATE OF ODISHA(VIG.)	PITAMBAR ACHARYA VS	// KORAPUT VIGILANCE /14 /2009 ()
142	CRLMC/0002719/2023	STATE OF ODISHA SURENDRA BAGH VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// BISSAMCUTTACK /33 /2021 ()
143	CRLMC/0002720/2023	STATE OF ODISHA ANIL KUMAR PALLAI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /164 /2023 ()
144	CRLMC/0002721/2023	STATE OF ODISHA BULU@SISIRAKANTA SAHOO@SISIR KUMAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BOLAGARH P.S. /63 /2008 ()
145	CRLMC/0002722/2023	STATE OF ODISHA NARAHARI SETHI VS STATE OF ODISHA	SK. ZAFARULLA VS	// NAIKANI-DIHI /36 /2003 ()
146	CRLMC/0002723/2023	STATE OF ODISHA ISWAR CHANDRA NAIK VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// / /0 ()
147	CRLMP/0001206/2023	STATE OF ODISHA CHHABI SHASMAL VS STATE OF ODISHA	S.K.BISWAL VS	// / /0 ()

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148	CRLMP/0001207/2023	RASHMI PRAVA PATTNAIK VS COLLECTOR, NAYAGARH	NIRANJAN LENKA VS	//0 () //
149	CRLMP/0001208/2023	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	//0 () //
150	CRLMP/0001209/2023	MANASA KUMAR DAS VS STATE OF ODISHA	BHOJARAJ SETH VS	//0 () //
151	CRLMP/0001210/2023	CHINTAMANI BEJ VS STATE OF ODISHA	BHUBANESWAR DASH VS	//0 () //
152	CRLMP/0001211/2023	SANTOSH KUMAR NAHAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
153	CRLMP/0001212/2023	PANKAJINI SETHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
154	CRLMP/0001213/2023	NARAYAN MOHANTY VS STATE OF ODISHA	DURGA PRASAD DHAL VS	//0 () //
155	CRLREV/0000326/2023	PANCHANAN BANK VS SASMITA ROUSTRAY	BINOD KUMAR HATI VS	//0 () //
156	CRLREV/0000327/2023	MANOJ KUMAR JENA VS STATE OF ODISHA	ANSHUMAN RAY VS	KHANTAPADA /349 /2017 () //
157	CRLREV/0000328/2023	NARASINGHA HARIJAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	JAIPATNA /24 /2006 () //
158	JCRLA/0000060/2023	BANKANIDHI BEHERA VS STATE OF ODISHA	ADV. VS	BANGOMUNDA /5 /2020 () //
159	JCRLA/0000061/2023	BANKANIDHI BEHERA	ADV.	BANGOMUNDA /90 /2014

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		VS	VS	()
		STATE OF ODISHA		//
160	JCRLA/0000062/2023	BANASOBHA @ BANBULA GAINTA	ADV.	KANTABANJI /206 /2020
		VS	VS	()
		STATE OF ODISHA		//
161	JCRLA/0000063/2023	JITEN PODH	ADV.	TUREIKELA /76 /2021
		VS	VS	()
		STATE OF ODISHA		//
162	JCRLA/0000064/2023	JHADESWAR MANDAL	ADV.	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	JCRLA/0000065/2023	MUNA HANSDAH	ADV.	SINGLA /149 /2022
		VS	VS	()
		STATE OF ODISHA		//
164	JCRLA/0000066/2023	SANKAR NAHAK	ADV.	KABISURYANAGAR /210 /2016
		VS	VS	()
		STATE OF ODISHA		//
165	JCRLA/0000067/2023	DEBA NAIK	ADV.	KEONJHAR TOWN /288 /2018
		VS	VS	()
		STATE OF ODISHA		//
166	JCRLA/0000068/2023	DEBANANDA NAIK	ADV.	TURUMUNGA /123 /2013
		VS	VS	()
		STATE OF ODISHA		//
167	JCRLA/0000069/2023	SUKRAM LOHAR @ SUKRA	ADV.	PATNA /164 /2018
		VS	VS	()
		STATE OF ODISHA		//
168	JCRLA/0000070/2023	SURENDRA PURTY	ADV.	ANANDAPUR /60 /2020
		VS	VS	()
		STATE OF ODISHA		//
169	RPFAM/0000192/2023	SURESH CHANDRA ROUT	PRNOY MOHANTY	//
		VS	VS	()
		GITARANI MOHANTY		//
170	RPFAM/0000193/2023	DR. RAMESWAR DASH	TANMAYA KUMAR MOHANTY	//
		VS	VS	()

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171	RPFAM/0000194/2023	MONALISA PARIDA@DASH ARUN KUMAR ROUT VS ROJI ROUT	ASHOK KUMAR BEHERA VS	// // 0 //
172	RSA/0000252/2023	NAMITA PATTNAIK@GAJENDRA VS SRIKANTA KABI	BANSHIDHAR BAUG VS	// 0 //
173	RSA/0000253/2023	RAMA KUMAR DHANGAR VS PADMABATI DHANGER	SUSANTA KUMAR TRIPATHY VS	// 0 //
174	RVWPET/0000276/2023	STATE OF ODISHA VS DAYANIDHI PRADHAN	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
175	RVWPET/0000277/2023	STATE OF ODISHA VS RABINDARANATH KARAN	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
176	RVWPET/0000278/2023	PRINCIPAL COMMISSIONER OF INCOME TAX(EXEMPTION) VS ORISSA COMPUTER ACADEMY	RAJENDRANATH YSHYAM CHIMANKA,SR.S.C(I.T) VS	// 0 //
177	RVWPET/0000279/2023	PRINCIPAL COMMISSIONER OF INCOME TAX(EXEMPTION) VS ORISSA COMPUTER ACADEMY	RAJENDRANATH YSHYAM CHIMANKA,SR.S.C(I.T) VS	// 0 //
178	RVWPET/0000280/2023	PRINCIPAL COMMISSIONER OF INCOME TAX(EXEMPTION) VS ORISSA COMPUTER ACADEMY	RAJENDRANATH YSHYAM CHIMANKA,SR.S.C(I.T) VS	// 0 //
179	SAO/0000009/2023	MD. QUTOBUDDIN VS SASHIREKHA SAMAL	PRASANTA KUMAR SATAPATHY VS	// 0 //
180	WA/0001346/2023	UMA BHOI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
181	WA/0001347/2023	STATE OF ODISHA VS GURUKUL GOURAB SAHOO	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //



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182	WA/0001348/2023	STATE OF ODISHA VS DR. CHINMAY KUMAR SAHOO	Y.S.P. BABU, A.G.A. VS	// 0 //
183	WA/0001349/2023	ODISHA PUBLIC SERVICE COMMN. VS TRILOCHAN DASH	BIBHU PRASAD TRIPATHY VS	// 0 //
184	WA/0001350/2023	STATE OF ODISHA VS KHETRABASHI SINGH DEO	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
185	WA/0001351/2023	STATE OF ODISHA VS DR. TAPAS RANJAN MOHAPATRA	Y.S.P. BABU,A.G.A VS	// 0 //
186	WA/0001352/2023	STATE OF ODISHA VS PRASANA KUMAR MAHAPATRA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
187	WP(C)/0019405/2023	SAUBHAGYA RANJAN PATNAIK VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //
188	WP(C)/0019406/2023	SUSHAMA SETHI VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
189	WP(C)/0019407/2023	BIPIN BIHARI SATPATHY VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
190	WP(C)/0019408/2023	ADIKANDA MAHAPATRA VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
191	WP(C)/0019409/2023	SHAJI SIVADASAN VS PRINCIPAL COMMNR. OF INCOME TAX (CENTRAL) VISAKHAPATNAM	D.K.DWIBEDI VS	// 0 //
192	WP(C)/0019410/2023	KUPALI HARIBANDHU REDDY VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
193	WP(C)/0019411/2023	SANKAR PRASAD MOHANKUDA	DEEPANKAR PANIGRAHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0019412/2023	NARENDRA KAR	DHANOJ KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0019413/2023	ASHOK KUMAR PRADHAN	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
196	WP(C)/0019414/2023	AJAYA NAYAK	ANSHUMAN RAY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0019415/2023	NARENDRA KUMAR DALAI	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
198	WP(C)/0019416/2023	BASANTA KUMAR CHOUDHURY	ARUN KUMAR MISHRA	//
		VS	VS	0
		ADDL. SECY., DEPT. OF CO OPERATIVE, BBSR		//
199	WP(C)/0019417/2023	SANJAYA RAY	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0019418/2023	SWADHIN KUMAR SAHOO	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0019419/2023	SOUMYARANJAN BEHERA	LAXMINARAYAN RAYATSINGH	//
		VS	VS	0
		ADDL. COMMNR., COURT OF ADDL. COMMNR., C AND S, BALASORE		//
202	WP(C)/0019420/2023	PURUSHOTTAM BEHERA	ABINASH SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0019421/2023	CENTRAL CATTLE BREEDING FARM LABOUR UNION SHSMBALPUR	SHSMBALPUR JENA	//
		VS	VS	0
		UNION OF INDIA		//
204	WP(C)/0019422/2023	BHASKAR CHANDRA DAS	LAXMINARAYAN RAYATSINGH	//
		VS	VS	0

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205	WP(C)/0019423/2023	STATE OF ODISHA NIRMALA SENA VS	JYOTI RANJAN DEO VS	// // ()
206	WP(C)/0019424/2023	STATE OF ODISHA BASANTI NAYAK VS	BICHITRA NARAYANA SATAPATHY VS	// // ()
207	WP(C)/0019425/2023	STATE OF ODISHA APOLO INFRA PROJECT LTD.,BBSR VS	SHIB SHANKAR MOHANTY VS	// // ()
208	WP(C)/0019426/2023	TAHASILDAR, JATNI DR. PRASANTI MISHRA VS	DR. BINODA KUMAR MISHRA VS	// // ()
209	WP(C)/0019427/2023	STATE OF ODISHA SAHADEV PARIDA VS	SHASHI BHUSAN JENA VS	// // ()
210	WP(C)/0019428/2023	STATE OF ODISHA HRUDANANDA PRADHAN VS	SUBHENDU KUMAR NAYAK VS	// // ()
211	WP(C)/0019429/2023	STATE OF ODISHA KALIA BORADO VS	SHASHI BHUSAN JENA VS	// // ()
212	WP(C)/0019430/2023	STATE OF ODISHA SIBA GHADAI VS	PRAVU PITYARTHI KU. PANDIT VS	// // ()
213	WP(C)/0019431/2023	STATE OF ODISHA RAJ KISHORE SINGH VS	BIDESH RANJAN BEHERA VS	// // ()
214	WP(C)/0019432/2023	STATE OF ODISHA CHANDRA SEKHAR MOHANTY VS	AMIT PRASAD BOSE VS	// // ()
215	WP(C)/0019433/2023	TPCODL, BBSR PRAMILA PATRO VS COLLECTOR, NABRANGPUR	TUKUNA KUMAR MISHRA VS	// // () //

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216	WP(C)/0019434/2023	PRAMOD KUMAR MOHAPATRA @ MAHAPATRA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
217	WP(C)/0019435/2023	PANDABA NAG VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
218	WP(C)/0019436/2023	MOJESH FEDRICK NAG VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
219	WP(C)/0019437/2023	SUDHAKAR MALLIK VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
220	WP(C)/0019438/2023	PRIYAMBADA NAYAK VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
221	WP(C)/0019439/2023	RAPS INFRATECH PVT. LTD.,KALAHANDI VS STATE OF ODISHA	KIRTITA BANERJEE VS	// 0 //
222	WP(C)/0019440/2023	INDRA KUMAR BEHERA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
223	WP(C)/0019441/2023	PRAHALLAD LENKA VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
224	WP(C)/0019442/2023	DOKI SREERAMULU VS COLLECTOR OF CENTRAL EXCISE AND CUSTOMS, BBSR	S. SUDHAKAR RAO VS	// 0 //
225	WP(C)/0019443/2023	KABIMANYU SWAIN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
226	WP(C)/0019444/2023	PRABIN KUMAR DUTTA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
227	WP(C)/0019445/2023	SHANTIBALA SAHU	BHARAT CHANDRA PATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0019446/2023	MANASI DEVI MISHRA @ MANASI MISHRA	SIBANARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0019447/2023	PANCHALI BINDHANI	SIVA SANKAR CHAINI	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0019448/2023	PARSURAM PARHI	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0019449/2023	LAKSHMI NARAYAN DASH CHAUDHURY	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0019450/2023	SWETALINA DAS	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0019451/2023	BISHNU KUNWAR	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0019452/2023	BISWAMBARA BEHERA	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0019453/2023	RASHMITA PRADHAN	ARUPANANDA GOSWAMY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0019454/2023	YUGRAJ THAPA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0019455/2023	NARAYAN CHANDRA MALIKA	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0019456/2023	GIRIDHARI PRADHAN	SURYAKANTA JENA	//
		VS	VS	0

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239	WP(C)/0019457/2023	THE PRINCIPAL SECY. TO GOVT.,R AND DM DEPT.,BBSR TAPASWINI PATEL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// // 0 //
240	WP(C)/0019458/2023	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
241	WP(C)/0019459/2023	BENUDHAR BIDYAPITHA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
242	WP(C)/0019460/2023	BANITA LAKRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
243	WP(C)/0019461/2023	SHAJI SIVADASAN VS STATE OF ODISHA	SURENDRA NATHA DASH VS	// 0 //
244	WP(C)/0019462/2023	RATNAKAR BARIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
245	WP(C)/0019463/2023	NAGEN KUMAR CHAMPATI VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //
246	WP(C)/0019464/2023	MANOJ KUMAR DAS VS THE CEO, TPSODL, BERHAMPUR	MANAS PATI VS	// 0 //
247	WP(C)/0019465/2023	MADHAB BAIRAGI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
248	WP(C)/0019466/2023	ASHOK DANDASENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
249	WP(C)/0019467/2023	MAMATA PARIDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //

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250	WP(C)/0019468/2023	GHANASHYAM SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
251	WP(C)/0019469/2023	GADADHAR PRUSTY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
252	WP(C)/0019470/2023	PRADIP @ PRADEEP KUMAR PATNAIK VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
253	WP(C)/0019471/2023	SITAKANTA ATIBUDHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
254	WP(C)/0019472/2023	ANUP KUMAR GURU VS BDA, BBSR	SIDHESWAR MALLIK VS	// 0 //
255	WP(C)/0019473/2023	PRANAYA KUMAR PRADHAN VS STATE OF ODISHA	PRADIPTA MOHANTY VS	// 0 //
256	WP(C)/0019474/2023	BISHNU CHARAN PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
257	WP(C)/0019475/2023	SURESH CHANDRA MOHAPATRA VS THE BRANCH MANAGER, SBI, DHENKANAL	PRASANTA KUMAR SAHOO VS	// 0 //
258	WP(C)/0019476/2023	JITENDRA KUMAR SAHU VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
259	WP(C)/0019477/2023	YUDHISTIR PANIGRAHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
260	WP(C)/0019478/2023	BAIKUNTHA NATH PANDAB VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
261	WP(C)/0019479/2023	SOMANATH NAIK	PRASANTA KUMAR SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0019480/2023	THE COMPETENT AUTHORITY CUM LA OFFICER, DHENKANAL BINAYAK MISHRA	MANAS PATI	//
		VS	VS	0
263	WP(C)/0019481/2023	STATE OF ODISHA SHRABANI PURI	ROHIT RANJAN RAY	//
		VS	VS	0
264	WP(C)/0019482/2023	STATE OF ODISHA MANTU DAS	AFRAAZ SUHAIL	//
		VS	VS	0
265	WP(C)/0019483/2023	UNION OF INDIA AKSHAYA KUMAR NAYAK	BIBHUTI KESHARI BISWAL	//
		VS	VS	0
266	WP(C)/0019484/2023	STATE OF ODISHA PURNA CHANDRA PRUSTY	BIBHUTI KESHARI BISWAL	//
		VS	VS	0
267	WP(C)/0019485/2023	STATE OF ODISHA SATYABADI NAYAK	MANAS PATI	//
		VS	VS	0
268	WP(C)/0019486/2023	STATE OF ODISHA BHANJA KISHOR MALIK	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
269	WP(C)/0019487/2023	STATE OF ODISHA DEBRAJ MAJHI @ BHOI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
270	WP(C)/0019488/2023	STATE OF ODISHA KADAMTOLA CHOUDHURY	ROHIT RANJAN RAY	//
		VS	VS	0
271	WP(C)/0019489/2023	STATE OF ODISHA HARA MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
272	WP(C)/0019490/2023	STATE OF ODISHA RAJKISHORE MISHRA	JANAKI KANTA MAHAPATRA	//
		VS	VS	0



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273	WP(C)/0019491/2023	STATE OF ODISHA DINGAR MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
274	WP(C)/0019492/2023	STATE OF ODISHA CHAITANYA PATEL VS	TIKERAM MEHER VS	// // ()
275	WP(C)/0019493/2023	STATE OF ODISHA TANKADHAR MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
276	WP(C)/0019494/2023	STATE OF ODISHA NAROTTAM ROURAY VS	ANJAN KUMAR BISWAL VS	// // ()
277	WP(C)/0019495/2023	STATE OF ODISHA GOURI KUMARI SAHU @ SAMAL VS	ASIT KUMAR JENA VS	// // ()
278	WP(C)/0019496/2023	STATE OF ODISHA MANORANJAN PATRA VS	ULLASH CHANDRA MOHANTY VS	// // ()
279	WP(C)/0019497/2023	STATE OF ODISHA RABINDRANATH PANIGRAHI VS	HIMANSHU BHUSAN DASH VS	// // ()
280	WP(C)/0019498/2023	STATE OF ODISHA BIJOY KUMAR SAHOO VS	NIRANJAN PANDA VS	// // ()
281	WP(C)/0019499/2023	STATE OF ODISHA DILLIP KUMAR KARA VS	NIRAJ KUMAR SETHI VS	// // ()
282	WP(C)/0019500/2023	MEMBER BOARD OF REVENUE, CUTTACK JALANDHAR SWAIN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
283	WP(C)/0019501/2023	STATE OF ODISHA BANAMALI NAIK VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// // () //

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284	WP(C)/0019502/2023	ROSY PATRO VS MEMBER BOARD OF REVENUE, CUTTACK	NIRAJ KUMAR SETHI VS	// 0 //
285	WP(C)/0019503/2023	GOPAL BEHERA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
286	WP(C)/0019504/2023	JAGANNATH BARIK VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
287	WP(C)/0019505/2023	SUNIL KUMAR SENAPATI VS MEMBER BOARD OF REVENUE, CUTTACK	NIRAJ KUMAR SETHI VS	// 0 //
288	WP(C)/0019506/2023	DHIRAJ CHOPDAR VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
289	WP(C)/0019507/2023	MANOJ KUMAR DAS VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
290	WP(C)/0019508/2023	HRUSHIKESH SAHOO VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
291	WP(C)/0019509/2023	BIRABAR SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
292	WP(C)/0019510/2023	JAWED AKHTAR VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
293	WP(C)/0019511/2023	PRAHALAD KASTA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
294	WP(C)/0019512/2023	RAJENDRA CHATTAR VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
295	WP(C)/0019513/2023	MADHUSMITA SAHOO	KSHETRABASI MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0019514/2023	M/S. RAKESH CHANDRA PRADHAN	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		JOINT COMMNR OF STATE TAX (APPEAL), CT AND GST, PURI.		//
297	WP(C)/0019515/2023	KAILASH CHANDRA MALLICK	SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0019516/2023	DEBANANDA GARNAIK	SAGARIKA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0019517/2023	PRANATI BEURA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0019518/2023	ASHOK KUMAR SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0019519/2023	SABITA BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
		THE TRANSPROT COMMNR. CUM CHAIRMAN, STA, ODISHA, CUTTACK		//
302	WP(C)/0019520/2023	SUSHANTA KUMAR PATTNAIK	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0019521/2023	PRAMILA PRADHAN	RASHMI KANTA ACHARYA	//
		VS	VS	0
		UNION OF INDIA		//
304	WP(C)/0019522/2023	GHANASHYAM MOHAPATRA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0019523/2023	THE BHARATIA LEASING AND INVESTMENT CO. LTD. CUTTACK	SUSANTAKUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0019524/2023	RANJANA SWAIN	RAJAT KUMAR PANDA	//
		VS	VS	0

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307	WP(C)/0019525/2023	DEBASIS NANDA SWAPNESWAR SAHOO @ SAPANI SAHOO VS STATE OF ODISHA	DHUSMANTA KUMAR BISWAL VS	// // 0 //
308	WP(C)/0019526/2023	UDAYA SHANKAR MOHAPATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
309	WP(C)/0019527/2023	BRUSALI KAUNRI VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
310	WP(C)/0019528/2023	M.KRISHNA RAO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
311	WP(C)/0019529/2023	SARANGADHAR SAHOO VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
312	WP(C)/0019530/2023	DIPTIKANTA BISWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
313	WP(C)/0019531/2023	BIJAYALAXMI OJHA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
314	WP(C)/0019532/2023	MANAGOBINDA MOHARANA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
315	WP(C)/0019533/2023	MANOJ KUMAR SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
316	WP(C)/0019534/2023	PUSPA PATNAIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
317	WP(C)/0019535/2023	BANDANA BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //

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318	WP(C)/0019536/2023	ASHOK KUMAR SATPATHY VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
319	WP(C)/0019537/2023	JOGENDRA CHANDRAKAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
320	WP(C)/0019538/2023	NARAYAN NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
321	WP(C)/0019539/2023	PADMA CHARAN SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
322	WP(C)/0019540/2023	MOUNT LITERA ZEE SCHOOL, BBSR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
323	WP(C)/0019541/2023	TRILOCHAN DUTTA VS STATE OF ODISHA	SEVATI SOREN VS	// 0 //
324	WP(C)/0019542/2023	APURBA RANJAN SAHOO VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
325	WP(C)/0019543/2023	JAGYANSENI BEHERA VS THE COMMNR. CUM SECY. TO GOVT. OF ODISHA, WOMEN AND CHILD DEVELOPMENT DEPT., BBSR	NIRA SUNDAR PANDA VS	// 0 //
326	WP(C)/0019544/2023	PRIYAMBADA NAYAK VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
327	WP(C)/0019545/2023	M/S. ARSS SCPL JV, BBSR VS THE COMMISSIONER, COMMERCIAL TAX AND GST, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
328	WP(C)/0019546/2023	SARASWATI BEHERA VS THE SECY. MINISTRY OF RAILWAY BOARD, UNION OF INDIA	KHIROD KUMAR SWAIN VS	// 0 //
329	WP(C)/0019547/2023	KHAGESWAR SAHOO	SAROJ RANJAN SUBUDHI	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0019548/2023	KAMALA KUSUM	TRILOCHAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0019549/2023	SK.BARKATULLAH	GANESH PRASAD SAMAL	//
		VS	VS	0
		PRESIDING OFFICER, CUTTACK		//
332	WP(C)/0019550/2023	TANMAYA KUMAR MISHRA	RAJESWARI DAS	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0019551/2023	BIJAY KUMAR MALLICK	SMITA RANJAN PATNAIK	//
		VS	VS	0
		UNION OF INDIA		//
334	WP(C)/0019552/2023	SUSANTA KUMAR BEHERA	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0019553/2023	ABINASH BHANJA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0019554/2023	M/S.MAHINDRA AND MAHINDRA FINANCIAL SERVICES	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0019555/2023	SUSHANTA KUMAR PRADHAN	AKSHYANGSHU SEKHAR NANDY	//
		VS	VS	0
		NATIONAL HIGH WAY AUTHORITY OF INDIA		//
338	WP(C)/0019556/2023	ANAND KUMAR SHARMA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0019557/2023	BHAJARAM DANDIA	BHOJARAJ SETH	//
		VS	VS	0
		UNION OF INDIA		//
340	WP(C)/0019558/2023	RAJDHANI SYSTEMS AND ESTATES PVT. LTD. BBSRAMITAV BAGCHI		//
		VS	VS	0

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341	WP(C)/0019559/2023	PRASANTA KUMAR MAHAPATRA PRIYANKA MANDHATA VS STATE OF ODISHA	KABIRAJ SAHOO VS	// // 0 //
342	WP(C)/0019560/2023	NABA KISHORE BEHERA VS NATIONAL HIGHWAY AUTHORITY OF INDIA	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
343	WP(C)/0019561/2023	SANJAY KUMAR SAHU VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
344	WP(C)/0019562/2023	BAIKUNTHA BIHARI DEBATA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
345	WP(C)/0019563/2023	ARATI KAR VS UNION OF INDIA	DEBASIS NAYAK VS	// 0 //
346	WP(C)/0019564/2023	RANJU BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
347	WP(C)/0019565/2023	NIRMAL CHANDRA MOHAPATRA VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //
348	WP(C)/0019566/2023	PADMANAV BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
349	WP(C)/0019567/2023	SESHADEV PATRA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
350	WP(C)/0019568/2023	AMIT KUMAR CHATTERJEE VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
351	WP(C)/0019569/2023	BHANUMATI DALEI @ MIRIKHOJIA VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //

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352	WP(C)/0019570/2023	AMISHA AISWARMAYEE MOHANTY VS UNION OF INDIA	HRUDANANDA MOHAPATRA VS	// 0 //
353	WP(C)/0019571/2023	SANTA PATEL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
354	WP(C)/0019572/2023	ASHRAF KHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
355	WP(C)/0019573/2023	TAHASILDAR.BORIGUMA VS DURGAMADHAB AND COMPANY	AJAYA KUMAR NANDA,A.G.A VS	// 0 //
356	WP(C)/0019574/2023	SUBHASHREE PANIGRAHI VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
357	WP(C)/0019575/2023	BHARAT BHUSAN CHOUDHURY VS SEETA KUMARI SAHU	KOUSIK ANANDA GURU VS	// 0 //
358	WP(C)/0019576/2023	AJIT SAHU VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
359	WP(C)/0019577/2023	M/S MAHALAXMI CYCLE STORE VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
360	WP(C)/0019578/2023	ABADHUTA SAHU VS THE TAHASILDAR, KANTAPADA	ASWINI MOHANTY VS	// 0 //
361	WP(C)/0019579/2023	GANESH PRASAD SWAIN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
362	WP(C)/0019580/2023	ARJUNI SAHU VS THE TAHASILDAR, KANTAPADA	ASWINI MOHANTY VS	// 0 //
363	WP(C)/0019581/2023	SANGRAM KISHORE SABAT	SANTOSH KUMAR MOHANTY	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0019582/2023	M/S. RABINDRA ROUT	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		JOINT COMMISSIONER OF STATE TAX(APPEAL)		//
365	WP(C)/0019583/2023	SUBHASHMITA NAYAK	PIYUSH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0019584/2023	M/S. NITYANANDA SAHOO	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		COMMISSIONER OF CT AND GST,ODISHA		//
367	WP(C)/0019585/2023	SARAT CHANDRA SETHI @ BABULI SETHI	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0019586/2023	ANIRUDHA NAYAK	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0019587/2023	CHINMAYA MOHARANA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0019588/2023	KORAPUT CENTRAL COOPERATIVE BANK LTD.	BAIDHAR SAHOO	//
		VS	VS	0
		APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT, BBSR		//
371	WP(C)/0019589/2023	DR. SUNIL KUMAR RATH		//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0019590/2023	UMESH CHANDRA NAYAK	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0019591/2023	CHAYA BHUE	SANTOSH KUMAR NANDA	//
		VS	VS	0
		ADDL. COMMNR. CONSOLIDATION AND SETTLEMENT OFFICER, BARGARH		//
374	WP(C)/0019592/2023	PRASANNA KUMAR DASH	SAMEER KUMAR DAS	//
		VS	VS	0

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375	WP(C)/0019593/2023	STATE OF ODISHA ASWIN KUMAR MISHRA VS	PRASANTA KUMAR NANDA VS	// // ()
376	WP(C)/0019594/2023	STATE OF ODISHA DRONACHARYA PATRA VS	PRASANTA KUMAR NANDA VS	// // ()
377	WP(C)/0019595/2023	STATE OF ODISHA NEHERU SENAPATI VS	SURAVI MOHANTY VS	// // ()
378	WP(C)/0019596/2023	STATE OF ODISHA WAHEEDA KHANAM VS	SANJIB KUMAR BHANJADEO VS	// // ()
379	WP(C)/0019597/2023	STATE OF ODISHA M/S. RAMESH CHANDRA PRADHAN VS	KSHIROD KUMAR SAHOO VS	// // ()
380	WP(C)/0019598/2023	JOINT COMMISSIONER OF STATE TAX(APPEAL) RAMESH BEHERA VS	SAMIR KUMAR MISHRA VS	// // ()
381	WP(C)/0019599/2023	STATE OF ODISHA KUMAR KRISHNA BEURA VS	BIBEKANANDA BHUYAN VS	// // ()
382	WP(C)/0019600/2023	STATE OF ODISHA SASMITA BARIK VS	AMBUJA BANDHU PARIDA VS	// // ()
383	WP(C)/0019601/2023	STATE OF ODISHA SUBENTI PRADHAN @ SEBENTRAY PRADHAN VS	ASHIT KUMAR DASH VS	// // ()
384	WP(C)/0019602/2023	STATE OF ODISHA BANAMALI PRADHAN VS	ASHIT KUMAR DASH VS	// // ()
385	WP(C)/0019603/2023	STATE OF ODISHA SATRUGHANA JENA VS GOVT. OF ODISHA	DEBA KUMAR RATH VS	// // () //

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386	WP(C)/0019604/2023	M/S. SYLVESA INFOTECH PRIVATE LIMITED VS INCOME TAX OFFICER WARD 1	KSHIROD KUMAR SAHOO VS	// ()
387	ABLAPL/0006578/2023	SUSIL NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /272 /2023 () //
388	ABLAPL/0006579/2023	PRAMOD MAHANANDA VS STATE OF ODISHA	JAGABANDHU SAHU VS	GAISILET /101 /2023 () //
389	ABLAPL/0006580/2023	INDRAMANI SAHOO VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BIDANASI /282 /2020 () //
390	ABLAPL/0006581/2023	MEESALA HARIPRASAD VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /214 /2023 () //
391	ABLAPL/0006582/2023	RAKSHYA BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BARGARH /234 /2023 () //
392	ABLAPL/0006583/2023	RAKSHYA BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	BARGARH /239 /2023 () //
393	ABLAPL/0006584/2023	SAYED GAFUR MOHAMMAD VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	TIHIDI /229 /2023 () //
394	ABLAPL/0006585/2023	BENUDHAR KHUNTIA VS STATE OF ODISHA	ABHAS MOHANTY VS	RARUAN /73 /2023 () //
395	ABLAPL/0006586/2023	GANESWAR JENA VS STATE OF ODISHA	BIRABARA GANTHIA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(B)CC/0000001/2023
396	ABLAPL/0006587/2023	SALYADU ASHOK KUMAR DORA@ASHOK DORA VS STATE OF ODISHA	AKASH BHUYAN VS	MUDANPUR RAMPUR /1 /2023 () //
397	ABLAPL/0006588/2023	VIVEK KUMAR @ BIBEK KUMAR SAHU	PRAFULLA KUMAR RATH	BHEDEN /1 /2023

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		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0006589/2023	ADASU SATYA NARAYAN DORA	AKASH BHUYAN	MUDANPUR RAMPUR /1 /2023
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0006590/2023	SAROJINI CHHOTARAY	JYOTIRMAYA SAHOO	BOLAGARH P.S. /146 /2023
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0006591/2023	SIBA SANKAR PATRA	ALOK KUMAR PANDA	BADABAZAR /209 /2023
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0006592/2023	BIKRAMADITYA SINH SAHU@BIKRAMADITYA SAHOO	JYOTIRMAYA SAHOO	CHATRAPUR /428 /2023
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0006593/2023	GIRIDHARI BEHERA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /475 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0006594/2023	BHARAT KUMAR BEHERA	RABINDRA NATH PANDA	KANAS /86 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0006595/2023	SURYAKANT KHATUA @ MANKADA	SARADA PRASAD DASH	BALANGA /103 /2023
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0006596/2023	SK.KURBAN @ LALTU KHAN	SAROJ KUMAR DASH	TALCHER TOWN /255 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0006597/2023	HARIHAR MALIK	SATYA NARAYAN MISHRA (4)	MARINE CHUDAMANI /149 /2022
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0006598/2023	LAXMI DAS	DEEPAK KU SAHOO	DERABIS /134 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0006599/2023	MANA PABANA ROUT	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /62 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0006600/2023	STATE OF ODISHA SIDDHARTH SANKAR PADHY VS	SUPRIYO RANJAN MAHAPATRA VS	// BAIDYANATHPUR /5 /2023 ()
410	ABLAPL/0006601/2023	STATE OF ODISHA SK MAHIMUR REHEMAN@SAYAD MOHIBBUR RAHAMAN VS	ANMESH RAY VS	// BASUDEVPUR /328 /2023 ()
411	ABLAPL/0006602/2023	STATE OF ODISHA KUMKUM PANIGRAHI VS	SUPRIYO RANJAN MAHAPATRA VS	// BAIDYANATHPUR /5 /2023 ()
412	ABLAPL/0006603/2023	STATE OF ODISHA MANORANJAN@MANUA BEHARA VS	BISWAJIT MOHANTY VS	// CHANDAKA P.S. /184 /2023 ()
413	ABLAPL/0006604/2023	STATE OF ODISHA SANTOSH KUMAR PRADHAN @ SANTOSH PRADHAN VS	BASANTA KUMAR DAS VS	// KHALLIKOTE /243 /2023 ()
414	ABLAPL/0006605/2023	STATE OF ODISHA GOMOTI JANI VS	RAJIB LOCHAN PATTNAIK VS	// DABUGAM /25 /2019 ()
415	ABLAPL/0006606/2023	STATE OF ODISHA SANTOSH KUMAR SAHU VS	BISWAJIT MOHANTY VS	// MAHILA P.S. BUXIBAZAR /134 /2022 ()
416	ABLAPL/0006607/2023	STATE OF ODISHA RUDRA ROUT VS	JAGANNATH KAMILA VS	// SAHADEV KHUNTA /249 /2023 ()
417	ABLAPL/0006608/2023	STATE OF ODISHA ACHYUTA BEHERA VS	BISWAMBAR MOHANTY VS	// ASKA /285 /2023 ()
418	ABLAPL/0006609/2023	STATE OF ODISHA CHANDRAY SOREN VS	BIJYA KUMAR MISHRA VS	// CHANDUA /69 /2023 ()
419	ABLAPL/0006610/2023	STATE OF ODISHA RABINDRA KUMAR SAHIS VS	TRILOCHAN NANDA VS	// NAWAPARA /133 /2023 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :22/06/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	ABLAPL/0006611/2023	SUMOSH PARABUESH @ SUMESH PARABHOI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /93 /2023 () //
421	ABLAPL/0006612/2023	NARAHARI PAHI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDIPADA /144 /2023 () //
422	ABLAPL/0006613/2023	SK RAFIK VS STATE OF ODISHA	DURGA PRASAD PANDA VS	DHENKANAL SADAR /422 /2023 () //
423	ABLAPL/0006614/2023	SURYAKANTA PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	DHENKANAL SADAR /90 /2018 () //
424	ABLAPL/0006615/2023	PRAVAT SWAIN @ PRAVAT KUMAR SWAIN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NANDANKANAN /104 /2023 () //
425	ABLAPL/0006616/2023	BIBEKANANDA SWAIN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHURDA MODEL /356 /2023 () //
426	ABLAPL/0006617/2023	SUCHITRA PARIDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	HINJILI (CHATRAPUR) /420 /2023 () //
427	ABLAPL/0006618/2023	NAKHIA SAMANTARAY @ LAXMIDHAR SAMANTARAY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KHURDA P.S. /374 /2018 () //
428	ABLAPL/0006619/2023	SUMANTA KALTA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	MANAMUNDA /147 /2023 () //
429	ABLAPL/0006620/2023	CHITRASEN BEHERA @ CHITRASEN HINA BEHRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	HINJILI (CHATRAPUR) /395 /2023 () //
430	ABLAPL/0006621/2023	SWAPNESWAR SWAIN VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BALIMI /128 /2023 () //
431	ABLAPL/0006622/2023	RAJIB LOCHAN SWAIN	MRUGANKA MAULI PATNAIK	BALIPATNA /103 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0006623/2023	STATE OF ODISHA BABITA MANGARAJ	SURYANARAYAN BISWAL	// TOMANDO /117 /2023
		VS	VS	()
433	ABLAPL/0006624/2023	STATE OF ODISHA NASRA BIBI	SATYA NARAYAN MISHRA (4)	// BHADRAK RURAL /363 /2023
		VS	VS	()
434	ABLAPL/0006625/2023	STATE OF ODISHA SANDHYA RANI JENA	GOURI MOHAN RATH	// MANGALPUR /466 /2021
		VS	VS	()
435	ABLAPL/0006626/2023	STATE OF ODISHA SUSHANT KUMAR KHATUA	PRINOY MOHANTY	// / /0
		VS	VS	()
436	ABLAPL/0006627/2023	STATE OF ODISHA SUPRAVA DAS	PRASANT KUMAR SAHOO	// / /0
		VS	VS	()
437	ABLAPL/0006628/2023	STATE OF ODISHA SUDARSHAN DAS @ SUDARSAN DAS	JAYANTA KUMAR MAJHI	// REMUNA /91 /2023
		VS	VS	()
438	ABLAPL/0006629/2023	STATE OF ODISHA RABINDRA JENA @ SUKURA	JAYANTA KUMAR MAJHI	// KHANTAPADA /316 /2018
		VS	VS	()
439	ABLAPL/0006630/2023	STATE OF ODISHA JHILI SAHOO	SUVALAXMI DEVI	// SAMBALPUR TOWN /117 /2023
		VS	VS	()
440	ABLAPL/0006631/2023	STATE OF ODISHA MD. MUSTAK ANSHARI @ MD MUSTAK	BIRENDRA KUMAR PARDHI	// JASHIPUR /162 /2023
		VS	VS	()
441	ABLAPL/0006632/2023	STATE OF ODISHA JAGANNATH MALLICK	MRUGANKA MAULI PATNAIK	// BALIANTA P.S. /221 /2023
		VS	VS	()
442	ABLAPL/0006633/2023	STATE OF ODISHA SIMON DIGAL	CHANDAN SAMANTARAY	// PHIRINGIA /88 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0006634/2023	STATE OF ODISHA PRAVAT BISWAL VS	RABI NARAYAN PANDA VS	// PIRAHAT P.S /103 /2023 ()
444	ABLAPL/0006635/2023	STATE OF ODISHA KALU PRADHAN VS	NIRANJAN PRASAD PATRA VS	// ERASAMA /257 /2023 ()
445	ABLAPL/0006636/2023	STATE OF ODISHA DEBANATH DALABEHERA VS	SUSANTA KUMAR MISHRA VS	// / /0 ()
446	ABLAPL/0006637/2023	STATE OF ODISHA DEBANATH DALABEHERA VS	SUSANTA KUMAR MISHRA VS	// / /0 ()
447	ABLAPL/0006638/2023	STATE OF ODISHA SUBASH CHANDRA PANDA VS	TUKUNA KUMAR MISHRA VS	// / /0 ()
448	ABLAPL/0006639/2023	STATE OF ODISHA HIMANSU SEKHAR NAYAK VS	RAKESH KUMAR SARANGI VS	// NANDIPADA /119 /2023 ()
449	ABLAPL/0006640/2023	STATE OF ODISHA HIMANSU SEKHAR NAYAK VS	RAKESH KUMAR SARANGI VS	// NANDIPADA /118 /2023 ()
450	ABLAPL/0006641/2023	STATE OF ODISHA MIRZA SULTAN BEIG @ BAIG @ MIRZA SOLTAN VS	DIBYAJYOTI SAHOO VS	// KENDRAPARA /172 /2023 ()
451	ABLAPL/0006642/2023	STATE OF ODISHA RASMITA SUNDARAY VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /180 /2023 ()
452	ABLAPL/0006643/2023	STATE OF ODISHA ROHIT KUMAR BHOI VS	SARATHI JYOTI MOHANTY VS	// AMBABHONA /132 /2023 ()
453	ABLAPL/0006644/2023	STATE OF ODISHA BIJAYA KUMAR SWAIN VS	KABIRAJ PRADHAN VS	// CHANDAPUR /72 /2023 ()
		STATE OF ODISHA		//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/06/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	ABLAPL/0006645/2023	SUKANTA SWAIN @ BATUA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DELANGA /160 /2023 () //
455	ABLAPL/0006646/2023	CHANDRA BIDIKA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	//0 () //
456	WPC(OAC)/0001585/1999	P. VENKATA RAO VS STATE OF ODISHA	M/S C. ANANDA RAO, S.K. BEHERA VS	// () //

# ORISSA HIGH COURT

MISC CASES FILED on :22/06/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	21/2023 CRLMA/211/2023	SRIRAM KANHAR-MP	ADV.
2	49/2023 WPC(OA)/1109/2019	BIPRA RANJAN BEURA-MP	MAHENDRA KUMAR SAHOO
3	113/2023 WPC(OAC)/1585/1999	P. VENKATA RAO-MP	M/S C. ANANDA RAO, S.K. BEHERA
4	205/2023 MATA/125/2023	SK. HAIDER ALI-MP	ASHOK KUMAR DASH
5	206/2023 CRLMP/1207/2023	RASHMI PRAVA PATTNAIK-MP	NIRANJAN LENKA
6	207/2023 CRLMP/1202/2023	DR. SUNIL KUMAR RATH-MP	
7	224/2023 RVWPET/276/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
8	225/2023 RVWPET/276/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
9	226/2023 RVWPET/277/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
10	227/2023 RVWPET/277/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
11	228/2023 RVWPET/267/2023	MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION	SRATYK BRATA MOHANTY (1)
12	229/2023 RVWPET/275/2023	MAHILA SANSKRUTIKA SANGATHAN-MP	ADV
13	230/2023 RVWPET/278/2023	PRINCIPAL COMMISSIONER OF INCOME TAX(EXEMPTION)	RAMHEYSHYAM CHIMANKA,SR.S.C(I.T)
14	231/2023 RVWPET/279/2023	PRINCIPAL COMMISSIONER OF INCOME TAX(EXEMPTION)	RAMHEYSHYAM CHIMANKA,SR.S.C(I.T)
15	232/2023 RVWPET/280/2023	PRINCIPAL COMMISSIONER OF INCOME TAX(EXEMPTION)	RAMHEYSHYAM CHIMANKA,SR.S.C(I.T)
16	236/2023 RPFAM/192/2023	SURESH CHANDRA ROUT-MP	PRONOY MOHANTY
17	237/2023 RPFAM/194/2023	ARUN KUMAR ROUT-MP	ASHOK KUMAR BEHERA
18	237/2023 CONTC/425/2023	CHHABINDRA KUMAR SAMAL-MP	M/S. KRISHNA CH. SAHU, R.DAS, S.S. SAHU
19	239/2023 CONTC/578/2018	BABULA NAYAK-MP	
20	240/2023 CONTC/575/2018	RATNAKAR PADHI-MP	
21	241/2023 CONTC/579/2018	KHAGAPATI BEHERA-MP	
22	242/2023 CONTC/577/2018	MADAN MOHAPATRA-MP	
23	243/2023 CONTC/518/2018	BASUDEV NAYAK-MP	M/S.PRAFULLA KU.MOHAPATRA
24	244/2023 CONTC/572/2018	BABULA PRADHAN-MP	
25	245/2023 CONTC/576/2018	NABAGHANA MOHAPATRA-MP	
26	246/2023	NARESH MEHETA-MP	

27	CONTC/574/2018 247/2023	ASHOK KUMAR ROUT-MP	
28	CONTC/573/2018 442/2023	SUDHIR KU.SAHU-MP	SANGRAM JENA
29	FAO/288/2019 443/2023	JYOTSNA PANDA@JYOTSNA PANDA-MP	SANGRAM JENA
30	FAO/222/2019 444/2023	SURYAMANI MISHRA-MP	SAMEER KUMAR DAS
31	FAO/371/2020 445/2023	M.C. OF MAA BAPANGI HIGH SCHOOL, INDRAGADA-MP	MAHENDRA KUMAR SAHOO
32	FAO/140/2020 446/2023	M.C. OF BHARAT SEVASHRAM SANGHA PRANAVANANDMAHENDRA KUMAR SAHOO	MAHENDRA KUMAR SAHOO
33	FAO/139/2020 447/2023	DIBAKAR BEHERA-MP	BUDHADEV ROURTRAY,K.MOHANTY
34	FAO/52/2019 448/2023	RAJIBA KUMAR BALABANTARAY-MP	ARUN KUMAR MANSINGH
35	CRLREV/178/2023 449/2023	MANOJ KUMAR JENA-MP	ANSHUMAN RAY
36	CRLREV/327/2023 450/2023	NARASINGHA HARIJAN-MP	JNYANANANDA PANDA
37	CRLREV/328/2023 451/2023	NARASINGHA HARIJAN-MP	JNYANANANDA PANDA
38	CRLREV/328/2023 452/2023	NARASINGHA HARIJAN-MP	JNYANANANDA PANDA
39	CRLREV/328/2023 616/2023	RAMA KUMAR DHANGAR-MP	SUSANTA KUMAR TRIPATHY
40	RSA/253/2023 655/2023	SUNANANDA DAS-MP	AMIT PRASAD BOSE
41	CMP/695/2023 656/2023	CHANDAN KUMAR SAMAL-MP	AMIT PRASAD BOSE
42	CMP/696/2023 657/2023	ANANTARAM KAR-MP	DR.NIRANJAN SWAIN
43	CMP/697/2023 658/2023	MADAN BEHERA-MP	BIBHUDHANANDA MUDULI
44	CMP/698/2023 858/2023	DEEPAK DAHIYA@DEEPAK-MP	SHYAM MANOHAR
45	BLAPL/4318/2023 999/2023	D.M.,M/S. ORIENTAL INSURANCE CO.LTD.,BBSR-MP	PRASANTA KUMAR MAHALI
46	MACA/560/2023 1000/2023	BIKASH CH.DAS-MP	
47	MACA/1241/2017 1001/2023	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.-MP	MAHITOSH SINHA
48	MACA/493/2023 1002/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	BIBEKANANDA UDGATA
49	MACA/610/2023 1003/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	BIBEKANANDA UDGATA
50	MACA/610/2023 1004/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	BIBEKANANDA UDGATA
51	MACA/610/2023 1005/2023	CHOLAMANDALAM MS G.I.CO. LTD.-MP	G.P DUTTA
52	MACA/772/2022 1136/2023	TRIPURA SAHU-MP	
53	ABLAPL/4914/2023 1137/2023	BIPIN SATAPATHY-MP	
54	ABLAPL/2975/2023 1138/2023	PRAKASH MANGARAJ-MP	
55	ABLAPL/3286/2023 1139/2023	PRAKASH MANGARAJ-MP	
56	ABLAPL/3182/2023 1140/2023	MD. ASIM ANSARI @ HASSIAM ANSARI-MP	SANKAR NARAYAN PRADHAN
57	ABLAPL/4035/2023 1141/2023	KULAMANI MOHAPATRA-MP	
	ABLAPL/2846/2023		

58	1142/2023 ABLAPL/3610/2023	PRAKASH CHANDRA JENA-MP	
59	1143/2023 ABLAPL/16059/2022	BHAVNA YADAV-MP	
60	1415/2023 CRLA/954/2019	RAGHUNATH PRADHAN-MP	M/S.SOUMYA MISHRA M.MOHANTY G.N.PARIDA B.JE
61	1416/2023 CRLA/562/2020	ANANDA PATRA-MP	PARTHA SARATHI NAYAK
62	1417/2023 CRLA/635/2023	SANKARSAN BEHERA-MP	SAMIR KUMAR MISHRA
63	1418/2023 CRLA/636/2023	ASHOK KUMAR KAR-MP	SAMIR KUMAR MISHRA
64	1419/2023 CRLA/636/2023	ASHOK KUMAR KAR-MP	SAMIR KUMAR MISHRA
65	1420/2023 CRLA/729/2019	BHIMA SAHU @ SAROJ-MP	MR.JAGANNATH KAMILA
66	1421/2023 CRLA/850/2022	MUNA@CHITA RANJAN KHILLAR-MP	SK. ZAFARULLA
67	1422/2023 CRLA/628/2023	RAKESH KUMAR BARADA-MP	BEDA PRAKASH PANDA
68	1423/2023 CRLA/665/2023	SISIR NAYAK @ SISIR NAIK-MP	SURYAKANTA DWIBEDI
69	1424/2023 CRLA/665/2023	SISIR NAYAK @ SISIR NAIK-MP	SURYAKANTA DWIBEDI
70	1425/2023 CRLA/665/2023	SISIR NAYAK @ SISIR NAIK-MP	SURYAKANTA DWIBEDI
71	1426/2023 CRLA/666/2023	M.P. @ CHANDAN KUMAR SWAIN-MP	AMITAV TRIPATHY
72	1427/2023 CRLA/666/2023	M.P. @ CHANDAN KUMAR SWAIN-MP	AMITAV TRIPATHY
73	1913/2023 CRLMC/2718/2023	DAMODAR DAS-MP	SAMVIT MOHANTY
74	1914/2023 CRLMC/2720/2023	ANIL KUMAR PALLAI-MP	AMLAN SHAKTI PAUL
75	1915/2023 CRLMC/2720/2023	ANIL KUMAR PALLAI-MP	AMLAN SHAKTI PAUL
76	1916/2023 CRLMC/2125/2023	RABINDRA SIAL@RABINDRA KUMAR SIAL-MP	
77	1917/2023 CRLMC/2722/2023	NARAHARI SETHI-MP	SK. ZAFARULLA
78	1918/2023 CRLMC/2148/2023	LIPUN SASMAL-MP	
79	1919/2023 CRLMC/2660/2022	SAGARIKA PARIDA-MP	
80	1920/2023 CRLMC/750/2023	MUKTA MANJARI SWAIN-MP	
81	1921/2023 CRLMC/2723/2023	ISWAR CHANDRA NAIK-MP	ABHAYA KUMAR PARIDA
82	3516/2023 WA/1346/2023	UMA BHOI-MP	SUKANTA KUMAR MISHRA
83	3517/2023 WA/1346/2023	UMA BHOI-MP	SUKANTA KUMAR MISHRA
84	3518/2023 WA/1347/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
85	3519/2023 WA/1347/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
86	3520/2023 WA/1348/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
87	3521/2023 WA/1348/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
88	3522/2023 WA/1348/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
89	3523/2023	ODISHA PUBLIC SERVICE COMMN.-MP	BIBHU PRASAD TRIPATHY

90	WA/1349/2023 3524/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
91	WA/1350/2023 3525/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
92	WA/1350/2023 3526/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
93	WA/1350/2023 3527/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
94	WA/1351/2023 3528/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
95	WA/1351/2023 3529/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
96	WA/1351/2023 3530/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
97	WA/1352/2023 3531/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
98	WA/1352/2023 3532/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
99	9084/2023	BUDHESWAR DASH-MP	
100	WP(C)/14522/2023 9085/2023	ASHOK KUMAR PRADHAN-MP	SUBASH CHANDRA PUSPALAKA
101	WP(C)/19413/2023 9086/2023	AJAYA NAYAK-MP	ANSHUMAN RAY
102	WP(C)/19414/2023 9087/2023	PUJA KUMURA-MP	A.K.SARANGI
103	WP(C)/9673/2023 9088/2023	NARENDRA KUMAR DALAI-MP	SUBASH CHANDRA PUSPALAKA
104	WP(C)/19415/2023 9089/2023	BASANTA KUMAR CHOUDHURY-MP	ARUN KUMAR MISHRA
105	WP(C)/19416/2023 9090/2023	SANJAYA RAY-MP	SUBASH CHANDRA PUSPALAKA
106	WP(C)/19417/2023 9091/2023	PURUSHOTTAM BEHERA-MP	ABINASH SWAIN
107	WP(C)/19420/2023 9092/2023	BATAKRUSHNA SARANGI-MP	PRAFULLA KUMAR MOHAPATRA
108	WP(C)/13792/2023 9093/2023	HEMANTA KUMAR JOSHI-MP	PRAFULLA KUMAR MOHAPATRA
109	WP(C)/13794/2023 9094/2023	BASANTI NAYAK-MP	BICHITRA NARAYANA SATAPATHY
110	WP(C)/19424/2023 9095/2023	DR. PRASANTI MISHRA-MP	DR. BINODA KUMAR MISHRA
111	WP(C)/19426/2023 9096/2023	RAJ KISHORE SINGH-MP	BIDESH RANJAN BEHERA
112	WP(C)/19431/2023 9097/2023	PRAMILA PATRO-MP	TUKUNA KUMAR MISHRA
113	WP(C)/19433/2023 9098/2023	PRIYAMBADA NAYAK-MP	DEBASIS TRIPATHY
114	WP(C)/19438/2023 9099/2023	RAPS INFRATECH PVT. LTD.,KALAHANDI-MP	KIRTITA BANERJEE
115	WP(C)/19439/2023 9100/2023	PRIYAMBADA NAYAK-MP	DEBASIS TRIPATHY
116	WP(C)/19438/2023 9101/2023	PRAHALLAD LENKA-MP	AMITABH MISHRA
117	WP(C)/19441/2023 9102/2023	KABIMANYU SWAIN-MP	PRASANTA KUMAR NANDA
118	WP(C)/19443/2023 9103/2023	KABIMANYU SWAIN-MP	PRASANTA KUMAR NANDA
119	WP(C)/19443/2023 9104/2023	SHANTIBALA SAHU-MP	BHARAT CHANDRA PATRA
120	WP(C)/19445/2023 9105/2023	MANASI DEVI MISHRA @ MANASI MISHRA-MP	SIBANARAYAN BISWAL
	WP(C)/19446/2023		

121	9106/2023 WP(C)/19450/2023	SWETALINA DAS-MP	PRASANNA KUMAR MISHRA
122	9107/2023 WP(C)/19461/2023	SHAJI SIVADASAN-MP	SURENDRA NATHA DASH
123	9108/2023 WP(C)/19467/2023	MAMATA PARIDA-MP	PABITRA KUMAR NAYAK
124	9109/2023 WP(C)/19438/2023	PRIYAMBADA NAYAK-MP	DEBASIS TRIPATHY
125	9110/2023 WP(C)/19473/2023	PRANAYA KUMAR PRADHAN-MP	PRADIPTA MOHANTY
126	9111/2023 WP(C)/6624/2023	GIRIDHARI NAIK-MP	
127	9112/2023 WP(C)/19480/2023	BINAYAK MISHRA-MP	MANAS PATI
128	9113/2023 WP(C)/19486/2023	BHANJA KISHOR MALIK-MP	JANAKI KANTA MAHAPATRA
129	9114/2023 WP(C)/19485/2023	SATYABADI NAYAK-MP	MANAS PATI
130	9115/2023 WP(C)/5825/2013	SAMBHUNATH PEDA-MP	S.S.RAO
131	9116/2023 WP(C)/20916/2022	ORISSA ASSOCIATION OF BLIND, BBSR-MP	OMKAR DEVDAS
132	9117/2023 WP(C)/5825/2013	SAMBHUNATH PEDA-MP	M/S.S.S.RAO
133	9118/2023 WP(C)/5825/2013	SAMBHUNATH PEDA-MP	M/S.S.S.RAO
134	9119/2023 WP(C)/19503/2023	GOPAL BEHERA-MP	PRAJIT KUMAR PRADHAN
135	9120/2023 WP(C)/5825/2013	SAMBHUNATH PEDA-MP	M/S.S.S.RAO
136	9121/2023 WP(C)/19506/2023	DHIRAJ CHOPDAR-MP	GYANA RANJAN SETHI
137	9122/2023 WP(C)/19509/2023	BIRABAR SAHOO-MP	SRINIVAS MOHANTY
138	9123/2023 WP(C)/19510/2023	JAWED AKHTAR-MP	SUSANTA KUMAR DASH
139	9124/2023 WP(C)/19510/2023	JAWED AKHTAR-MP	SUSANTA KUMAR DASH
140	9125/2023 WP(C)/19511/2023	PRAHALAD KASTA-MP	BIDESH RANJAN BEHERA
141	9126/2023 WP(C)/19507/2023	MANOJ KUMAR DAS-MP	RAMDAS ACHARY
142	9127/2023 WP(C)/19512/2023	RAJENDRA CHATTAR-MP	SUSANTA KUMAR DASH
143	9128/2023 WP(C)/19512/2023	RAJENDRA CHATTAR-MP	SUSANTA KUMAR DASH
144	9129/2023 WP(C)/19513/2023	MADHUSMITA SAHOO-MP	KSHETRABASI MOHANTY
145	9130/2023 WP(C)/3489/2023	BUDHESWAR MOHAPATRA-MP	
146	9131/2023 WP(C)/19515/2023	KAILASH CHANDRA MALLICK-MP	SATYABRATA MOHANTY
147	9132/2023 WP(C)/19516/2023	DEBANANDA GARNAIK-MP	SAGARIKA SAHOO
148	9133/2023 WP(C)/19520/2023	SUSHANTA KUMAR PATTNAIK-MP	BHABANI SANKAR TRIPATHY (1)
149	9134/2023 WP(C)/19522/2023	GHANASHYAM MOHAPATRA-MP	AMIT PRASAD BOSE
150	9135/2023 WP(C)/19523/2023	THE BHARATIA LEASING AND INVESTMENT CO. LTD., CUTTACK-MP	SUSANTA KUMAR BARAL
151	9136/2023 WP(C)/19514/2023	M/S. RAKESH CHANDRA PRADHAN-MP	KSHIROD KUMAR SAHOO
152	9137/2023	UDAYA SHANKAR MOHAPATRA-MP	AMIT PRASAD BOSE

153	WP(C)/19526/2023 9138/2023	SWAPNESWAR SAHOO @ SAPANI SAHOO-MP	DHUSMANTA KUMAR BISWAL
154	WP(C)/19525/2023 9139/2023	BRUSALI KAUNRI-MP	TRILOCHAN BARIK
155	WP(C)/19527/2023 9140/2023	M.KRISHNA RAO-MP	AMIT PRASAD BOSE
156	WP(C)/19528/2023 9141/2023	DIPTIKANTA BISWAL-MP	AMIT PRASAD BOSE
157	WP(C)/19530/2023 9142/2023	BIJAYALAXMI OJHA-MP	AMIT PRASAD BOSE
158	WP(C)/19531/2023 9143/2023	MANAGOBINDA MOHARANA-MP	AMIT PRASAD BOSE
159	WP(C)/19532/2023 9144/2023	MANOJ KUMAR SAHOO-MP	AMIT PRASAD BOSE
160	WP(C)/19533/2023 9145/2023	PUSPA PATTNAIK-MP	AMIT PRASAD BOSE
161	WP(C)/19534/2023 9146/2023	SADAN MUDULI-MP	MANOJ KUMAR PATI
162	WP(C)/16704/2023 9147/2023	BANDANA BEHERA-MP	BIDYALOK MOHAPATRA
163	WP(C)/19535/2023 9148/2023	NARAYAN NAYAK-MP	SHASHI BHUSAN JENA
164	WP(C)/19538/2023 9149/2023	PADMA CHARAN SAHU-MP	SANGRAM JENA
165	WP(C)/19539/2023 9150/2023	JOGENDRA CHANDRAKAR-MP	SUSHANTA KUMAR JOSHI
166	WP(C)/19537/2023 9151/2023	MOUNT LITERA ZEE SCHOOL, BBSR-MP	PRASANNA KUMAR MISHRA
167	WP(C)/19540/2023 9152/2023	MAA SARASWATI SHG, BOLANGIR-MP	DIPTI RANJAN SWAIN
168	WP(C)/18772/2023 9153/2023	PRIYAMBADA NAYAK-MP	DEBASIS TRIPATHY
169	WP(C)/19544/2023 9154/2023	M/S. ARSS SCPL JV, BBSR-MP	ANUP NARAYAN MOHANTY
170	WP(C)/19545/2023 9155/2023	SK.BARKATULLAH-MP	GANESH PRASAD SAMAL
171	WP(C)/19549/2023 9156/2023	KAMALA KUSUM-MP	TRILOCHAN DASH
172	WP(C)/19548/2023 9157/2023	BIJAY KUMAR MALLICK-MP	SMITA RANJAN PATNAIK
173	WP(C)/19551/2023 9158/2023	PRAFULLA KUMAR SAHOO-MP	BANSHIDHAR SATAPATHY
174	WP(C)/17284/2023 9159/2023	ARTATRAN MOHAPATRA-MP	B.SATAPATHY
175	WP(C)/30364/2022 9160/2023	JITENDRA KUMAR SAHOO-MP	GOURI MOHAN RATH
176	WP(C)/14720/2022 9161/2023	VA TECH WABAG LTD. CHENNAI-MP	SOUMYA MISHRA
177	WP(C)/19399/2023 9162/2023	RANJIT SAMAL-MP	KSHIROD KUMAR ROUT
178	WP(C)/18141/2023 9163/2023	RANJIT SAMAL-MP	KSHIROD KUMAR ROUT
179	WP(C)/18141/2023 9164/2023	RAJDHANI SYSTEMS AND ESTATES PVT. LTD. BBSR-MP	AMITAV BAGCHI
180	WP(C)/19558/2023 9165/2023	MRITUNJOY BOSE-MP	SUSHANTA KUMAR MISHRA
181	WP(C)/15914/2023 9166/2023	RANJU BARIK-MP	SUSANTA KUMAR BARAL
182	WP(C)/19564/2023 9167/2023	PADMANAV BARIK-MP	SUSANTA KUMAR BARAL
183	WP(C)/19566/2023 9168/2023	DINABANDHU DAS-MP	S.D.DAS
	WP(C)/23877/2021		

184	9169/2023 WP(C)/19567/2023	SESHADEV PATRA-MP	SUSANTA KUMAR SAHU
185	9170/2023 WP(C)/19570/2023	AMISHA AISWARMAYEE MOHANTY-MP	HRUDANANDA MOHAPATRA
186	9171/2023 WP(C)/18004/2021	RANJAN KUMAR CHHATOI-MP	SASWATI MOHAPATRA
187	9172/2023 WP(C)/7974/2023	DWITIYA BHOI-MP	SASWATI MOHAPATRA
188	9173/2023 WP(C)/18610/2023	SABITA RATH-MP	LALIT KUMAR MAHARANA
189	9174/2023 WP(C)/17361/2023	BHRAMARBAR SAHOO-MP	AKSHAYA KUMAR DORA
190	9175/2023 WP(C)/6956/2023	M/S VODAFONE IDEA LTD., KOLKATA-MP	MR. SIDHARTH SANKAR MOHAPATRA (SR. S.C.)
191	9176/2023 WP(C)/6740/2023	BIKASH KHATUA-MP	
192	9177/2023 WP(C)/19572/2023	ASHRAF KHAN-MP	KOUSIK ANANDA GURU
193	9178/2023 WP(C)/6954/2023	M/S VODAFONE IDEA LTD., KOLKATA-MP	MR. SIDHARTH SANKAR MOHAPATRA (SR. S.C.)
194	9179/2023 WP(C)/19574/2023	SUBHASHREE PANIGRAHI-MP	SAUBHAGYA KUMAR SAMAL
195	9180/2023 WP(C)/6952/2023	M/S. VODAFONE IDEA LTD.,KOLKATA-MP	MR. SIDHARTH SANKAR MOHAPATRA (SR. S.C.)
196	9181/2023 WP(C)/6955/2023	M/S. VODAFONE IDEA LTD.,KOLKATA-MP	MR. SIDHARTH SANKAR MOHAPATRA (SR. S.C.)
197	9182/2023 WP(C)/19576/2023	AJIT SAHU-MP	SOUMYA RANJAN MOHANTY
198	9183/2023 WP(C)/19577/2023	M/S MAHALAXMI CYCLE STORE-MP	SUBRAT KUMAR DAS
199	9184/2023 WP(C)/11909/2019	M/S.J.J. MUKTESVARA CONSTRUCTION PVT. LTD.-MP	M/S.GOURI MOHAN RATH
200	9185/2023 WP(C)/19579/2023	GANESH PRASAD SWAIN-MP	ANJAN KUMAR BISWAL
201	9186/2023 WP(C)/19573/2023	TAHASILDAR,BORIGUMA-MP	AJAYA KUMAR NANDA,A.G.A
202	9187/2023 WP(C)/19573/2023	TAHASILDAR,BORIGUMA-MP	AJAYA KUMAR NANDA,A.G.A
203	9188/2023 WP(C)/19581/2023	SANGRAM KISHORE SABAT-MP	SANTOSH KUMAR MOHANTY
204	9189/2023 WP(C)/19585/2023	SARAT CHANDRA SETHI @ BABULI SETHI-MP	ACHYUTANANDA PATTANAIK
205	9190/2023 WP(C)/19582/2023	M/S. RABINDRA ROUT-MP	KSHIROD KUMAR SAHOO
206	9191/2023 WP(C)/19588/2023	KORAPUT CENTRAL COOPERATIVE BANK LTD.-MP	BAIDHAR SAHOO
207	9192/2023 WP(C)/19584/2023	M/S. NITYANANDA SAHOO-MP	KSHIROD KUMAR SAHOO
208	9193/2023 WP(C)/19592/2023	PRASANNA KUMAR DASH-MP	SAMEER KUMAR DAS
209	9194/2023 WP(C)/19591/2023	CHAYA BHUE-MP	SANTOSH KUMAR NANDA
210	9195/2023 WP(C)/15646/2023	SANTOSH KUMAR PUJARI-MP	HIMADRI KUMAR BISWAL
211	9197/2023 WP(C)/19598/2023	RAMESH BEHERA-MP	SAMIR KUMAR MISHRA
212	9198/2023 WP(C)/18525/2023	RAMESH CHANDRA NAYAK-MP	SRI PITAMBAR PANDA
213	9199/2023 WP(C)/28784/2019	MANJUSHA SINGHANIA-MP	M/S.BIBEKANANDA BHUYAN
214	9200/2023 WP(C)/19599/2023	KUMAR KRISHNA BEURA-MP	BIBEKANANDA BHUYAN
215	9201/2023	M/S. RAMESH CHANDRA PRADHAN-MP	KSHIROD KUMAR SAHOO



216	WP(C)/19597/2023 9202/2023	SITARAM MURMU-MP	KARUNAKAR RATH
217	WP(C)/18494/2023 9203/2023	M/S.IVRCL LTD.-MP	M/S.JAGABANDHU SAHOO
218	WP(C)/5800/2017 9204/2023	M/S.IVRCL LTD.-MP	M/S.JAGABANDHU SAHOO
219	WP(C)/5800/2017 9205/2023	M/S.IVRCL LTD.-MP	
220	WP(C)/3137/2014 9206/2023	M/S.IVRCL LTD.-MP	
221	WP(C)/3137/2014 9207/2023	M/S.IVRCL LTD.-MP	M/S.SATYAJIT MOHANTY
222	WP(C)/5799/2017 9208/2023	M/S.IVRCL LTD.-MP	M/S.SATYAJIT MOHANTY
223	WP(C)/5799/2017 9209/2023	M/S.IVRCL LTD.-MP	
224	WP(C)/3136/2014 9210/2023	M/S.IVRCL LTD.-MP	
225	WP(C)/3136/2014 9211/2023	M/S.IVRCL LTD.-MP	M/S.SATYAJIT MOHANTY
226	WP(C)/17271/2015 9212/2023	M/S.IVRCL LTD.-MP	M/S.SATYAJIT MOHANTY
227	WP(C)/17271/2015 9213/2023	M/S. SYLVESA INFOTECH PRIVATE LIMITED-MP	KSHIROD KUMAR SAHOO
228	WP(C)/19604/2023 9214/2023	AJIT KUMAR SAHU-MP	SUBHRANSU BHUSAN MOHANTY
	WP(C)/11223/2023		